## IN THE NATIONAL COMPANY LAW TRIBUNAL "CHANDIGARH BENCH, CHANDIGARH"

CP (IB) No.92/Chd/Pb/2016

Under Section 9 of the Insolvency and Bankruptcy Code, 2016.

## In the matter of:

Silvertoan Papers Ltd. having its registered office at C-107, Ground Floor, Shop No.4, DDA Flats West Gorakh Park, Shahdara Delhi-110032.

...Petitioner

Versus.

BBF Home Care Products Ltd. having its registered office at Village Khasi Kalan Tajpur Road, Ludhiana-141011.

...Respondent

Order delivered on: 06.11.2017

Coram: Hon'ble Mr. Justice R.P.Nagrath, Member(Judicial).

For the petitioner: Mr. Alok Kumar Kuchhal, Advocate

For the respondent: Mr. Pradeep Nauharia, Advocate.

## ORDER (ORAL)

After arguing, learned counsel for the petitioner seeks and is permitted to withdraw the instant petition due to certain technical defects with liberty to file fresh one on the same cause of action. Ordered accordingly.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 06, 2017